

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 3012
TO BE ANSWERED ON 6TH DECEMBER, 2019**

EXPORT OF FOOD ITEMS UNDER FOOD REGULATOR

**3012. SHRI KANUMURU RAGHU RAMA KRISHANA RAJU:
SHRI Y.S. AVINASH REDDY:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has received any proposal from the country's food regulator to bring export of food items under its purview;
- (b) if so, the details thereof; and
- (c) the response of the Government thereon?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) to (c): Yes. Export is not included in the ambit of Food Safety and Standards Act, 2006 explicitly to ensure safety of food. It has been proposed by Food Safety and Standards Authority of India (FSSAI) to bring the 'export' under FSS Act so that there is mandate to regulate the same. The proposal is under consideration.

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